

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.99/TT/2013

Date: 19.3.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for assets associated with 765 kV system for Central Part of Northern Grid Part-III, for Tariff block 2009-14 period in Northern Region

Sir,

In supersession of our earlier letter/ reminder dated 13.3.2013, please furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 19.4.2013:-

- (i) CA/Management Certificates certifying the actual/projected expenditure up to DOCOs/anticipated DOCO and Projected additional capital expenditure thereafter for all the assets, as per table given below:

Sr. No	Asset	DOCO/(Anticipated DOCO) as indicated in the Original Petition)	DOCO/ (Anticipated DOCO)
Asset-I	LILO of 400 kV D/C Baeily-Mandola Line at Meerut Substation	(01.06.2012)	01.10.2012
Asset-II	a. 765 kV Bays for Bhiwani-Moga Line at Bhiwani Substation	(01.04.2012)	01.06.2012
	b. LILO of Hisar-Bawana at Bhiwani Alongwith 2 No 400 kV Bays at Bhiwani Substation		01.07.2012
	c. 765 kV 240 MVAR Bus Reactor-I Alongwith Associated Bays at Bhiwani Substation		01.06.2012
	d. 765/400 kV 1000 MVA ICT-I Alongwith Associated Bays at Bhiwani Substation		01.06.2012
	e. *LILO of one ckt of Bahadurgarh – Bawana – Hisar line at Bhiwani	-	01.06.2012
Asset-III	a. 765 kV Bays For Jattikalan –Bhiwani Line at Bhiwani Substation	(01.07.2012)	01.10.2012
	b. 765 kV S/C Meerut-Bhiwani Line along with Associated Bays At Meerut & Bhiwani and 765 KV,240 MVAR Line Reactor at Bhiwani Substation		(01.04.2013)
	c. 765/400,1000 MVA ICT-II alongwith associated bays at Bhiwani substation		01.10.2012
	d. 765 kV 240 MVAR Bus Reactor-II Alongwith Associated Bays at Bhiwani substation.		01.07.2012
Asset-IV	02 nos 400kV Bays for Hisar- Bahadurgarh at Bhiwani Substation	(01.09.2012)	01.06.2012

- (ii) Separate calculations along with all Forms for Asset-I, Asset-IIa, Asset-IIb, Asset-IIc, Asset-IId, Asset-IIe, Asset-IIla, Asset-IIlb, Asset-IIlc, Asset-IIId and Asset-IV.

Yours faithfully,

(P.K.Sinha)
Assistant Chief (Legal)